

SPECIAL BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/173(KB)2017  
IA(I.B.C)/749(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024**

IN THE MATTER OF	<b>BERGER PAINTS INDIA LIMITED VS PRECISION ENGINEERS &amp; FEBRICATORS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. Matter is adjourned to **3/5/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**